on the 9th and 22nd September, and again on 14th October, 1986.

(b) (i) 55 persons were detained u/s 188 IPC by Parliament Street Police Station on 9.9.1986.

(ii) 79 persons were detained u/s 65 Delhi Police Act on 22.9.86 by Tughlak Road Police Station.

(iii) 245 persons were detained u/s 65 Delhi Police Act by Tughlak Road Police Station on 14.10.1986.

(c) Their demands included rehabilitation and setting up of new refugee camps for Bangladesh is settled in Delhi. They also demanded pension to the refugee Bangladeshi widows. Almost the Bangladeshis in Delhi are illegal migrants and the question of taking steps for their rehabilitation does not arise.

(d) No such proposal is under consideration.

Report of Justice Ranganath Mishra Commission

421. SHRI K. GOPALAN:
SHRI V. GOPALSAMY:

Will the Minister of HOME AFFAIRS be pleased to refer to answer to Starred Question 317 given in the Rajya Sabha on the 7th August, 1986 and state:

(a) whether Justice Ranganath Mishra Commission has since submitted its report, if so, when;

(b) what are the findings thereof;

(c) whether the report has been made public or not, if not, what are the reasons therefor; and

(d) what expenditure has been incurred on the Commission as on date?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) Yes, Sir. The Commission submitted its report on 22nd August, 1986.

(b) and (c) The report is presently under Government's consideration.

(d) An expenditure of about Rs. 20.50 lakhs has been incurred on the Commission till 31st October, 1986.

Prisoners in Tihar Jail, Delhi

422. SHRI K. GOPALAN:
SHRI V. GOPALSAMY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the total number of prisoners presently lodged in Tihar Jail, Delhi;

(b) what is the approved capacity of the Jail;

(c) what is the number of complaints received against the jail administration during the last three years, year-wise;

(d) what is the number of posts in the Jail, category-wise and the number of vacancies in each case; and

(e) whether any screening of the jail staff did take place recently; if so, what are the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) 3,991 (Three thousand nine hundred and ninety one).

(b) Approved capacity of the jail is 1823.

(c) One complaint was received in 1982, 2 in 1983 and one in 1985.

(d) As in the statement below.

(e) A Screening Committe has just started functioning and to begin with a list of warders and head-warders with their complete bio-data has been prepared and the screening is in progress.

Statement

Vacancy position of Staff in Central Jail: New Delhi as on 3-11-1986.

Sl.No.	Name of the post	Total sanctioned post	Filled up	Vacant
1	I.G. Prisons	1	1	—
2	D.I.G. Prisons	1	1	—
3	Superintendent	4	4	—
4	Medical Officer Gr. I.	1	1	—
5	Dy. Superintendent Gr. I	7	6	1
6	Dy. Superintendent Gr. II	9	7	2
7	Asstt. Supdt.	59	51	8
8	Medical Officer Gr. II	4	3	1
9	Male Nurse	6	2	4
10	Head Warders	58	47	11
11	Warders	430	339	91
12	Matrons	7	7	—
13	Office Superintendent	2	2	—
14	Head Clerks	5	2	3
15	S.A.S. Accountant	1	1	—
16	U.D.C.	16	5	11
17	Stenographer	3	3	—
18	L.D.C.	19	13	6
19	Pharmacist	6	3	3
20	Nursing Orderly/Dark Room Assistant/Ambulance Attendant	10	2	8
21	Store-Keeper	4	1	3

Cattle Smuggling to Pakistan along Borders in Bikaner Sector

423. SHRI M. KADHARSHA:
SHRI J. P. GOYAL:
SHRI RASHEED MASOOD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of large-scale cattle smuggling to Pakistan allegedly in complicity with the officials of the BSF through the border in Bikaner sector which has been going on with impunity for the last more than two years; and

(b) if so, what action has been taken by Government to identify the smugglers and their-links in the Border Security Force for their cattle smuggling activities?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) The information is being collected and will be laid on the Table of the House.